

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3250  
ANSWERED ON:08.12.2000  
CONCESSIONS TO LEATHER INDUSTRY  
GOWDAR MALLIKARJUNAPPA

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether leather industry has sought further concessions from the Government to have direct access to US market;
- (b) if so, whether the Government have decided to take the issue with the US Government about duty free imports of such items into the US atleast for two years;
- (c) if so, whether USA has already reduced the duty by 14 percent;
- (d) if so, whether the Government of USA are willing to give further concessions to our industrial leather gloves exports;
- (e) if so, the details thereof; and
- (f) the extent to which the demand of leather industry have been met by the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI OMAR ABDULLAH)

(a) & (f) Under US Generalized System of Preferences, India is one of the GSP eligible beneficiaries. Under the GSP Programme USA provides duty free treatment to goods from India. However, under US GSP Scheme notified articles are eligible for receiving the GSP treatment. Leather gloves are not included in this notification and therefore leather gloves being exported to USA from any country do not get GSP benefit and this also applies to India.